

2008. Under the Scheme of Special Cash Awards, the winners of medals in Olympic Games, Commonwealth Games, Asian Games, World Championships/ Asian Championships/ Commonwealth Championships in the disciplines of Olympic Games, Asian Games and Commonwealth Games are eligible for special cash awards. Since winners of medals in World Cup Boxing held at Moscow from 9th to 15th December, 2008 is not covered under the scheme of special cash awards, the winners of medals in this sport even are not eligible for special cash awards.

#### **Unrest among players**

1665. SHRIMATI JAYANTHI NATARAJAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether unrest among the hockey players, shooters and others with their sports bodies came to light in the recent past;

(b) if so, the details thereof; and

(c) the remedial measures Government has taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) and (b) Yes, Sir. The unrest among hockey players was on account of non-fulfilment of contractual agreements by their federation while some of the shooters expressed discontent as they were not made part of the sponsorship deal signed by the federation with sponsor.

(c) These agreements are based on commercial arrangements with the sponsors. The Government has no role in such matters.

#### **Funds for hockey**

1666. SHRI T.K. RANGARAJAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of funds Government spend on promotion of hockey in the country, year-wise for three years;

(b) the measures evolved to monitor the spending of these amounts by the concerned authorities; and

(c) the details of funds earmarked and disbursed to the players of the National Hockey team, year-wise details thereto?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) The year-wise allocation to national hockey federation/Indian Olympic Association during the last three years is given below:-

Rupees in crores			
2006-07	2007-08	2008-09	2009-10 (Till 1-3-2010)
2.03	3.16	3.45	9.23

(b) With a view to ensuring proper utilization of government grants, National Sports Federations are insisted upon to ensure timely submission of utilization certificates and audited accounts. Further, recurring grants are released only after settlement of accounts in respect of previous releases. In addition, the accounts of NSFs receiving annual grant exceeding Rs. 1.00 crore from the Government are got audited by the Comptroller and Auditor General of India.

(c) The Government is not involved in payment contracts with players, which is a commercial arrangement between the national sports federation and their corporate sponsor.

#### **Pooling of money for overall development of all sports**

1667. SHRI RAJKUMAR DHOOT : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that while one sport in India has lot of money while the others do not have even for essential infrastructure and to meet the physical requirement of the players;

(b) if so, whether Government will consider pooling of money earned by different sports in India and regulate its expenditure for the overall development of all sports and players particularly national games and national players;

(c) if so, in what manner Government proposes to do so; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) No, Sir. The benefits and facilities available under the Schemes of the Ministry of Youth Affairs and Sports Authority of India (SAI) are available equally to all recognized sports disciplines depending upon their need and level of performances. As far as mobilization of resources from other sources, including commercial arrangements with corporate entities is concerned, it depends upon the marketing and outreach of individual federations. The government has no role to play in this matter.

(b) No, Sir.

(c) Question does not arise.

(d) Sports bodies are autonomous bodies and the government has no authority to pool their earnings and re-distribute it equitably for the welfare of the players and promotion of the games.

#### **South Asian Games in India**

1668. SHRIMATI T. RATNA BAI : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state: